

# C. A. T. Bench, JAIPUR

Date of Order

Orders MP 18/93

16.3.93

Mr. M. L. Pareek - counsel for petitioner

None present on behalf of the respondents inspite of the fact that notices were issued and have been served. It seems that Mr. P. P. Choudhary who was a counsel earlier in this case at Jodhpur is not willing to appear and the new counsel has not been appointed.

The M.P. is allowed and the respondents are directed to produce the Service Book of Shri Badri Prasad Sharma and his complete service records pertaining to his date of birth. The seniority list for the year 1945 to 1950 may also be produced.

A copy of this order may be sent to the Divisional Engineer Telegraphs, Bharatpur Division, Bharatpur with a direction that it is his personal duty to produce the record before the Court, on 28.4.93.

The T.A. may be listed before the Single Member Bench as it only relates about the change of date of birth. Put up before Single Member Bench on 28.4.93.

*61*  
(B. N. Dhoundiyal)  
Member (A)

*D. L. Mehta*  
Vice Chairman.

Copy sent to the app'd  
Dept no 1 on  
1/2 2786 to 2387  
Date 2-4-93

*Q*  
30/3/93